

furnishing by the State Government of utilization certificates and progress reports on funds sanctioned earlier by the Central Government, and demand for funds based on the proposed activities and works in the State. The total Central Plan budgetary outlay approved for the Ministry of Environment and Forests for 2013-14 is Rs. 2,430/- crore, as compared to Rs. 1,800/- crore in 2012-13 (RE). The details of funds allocated and spent in Assam along with their purposes in the last three years and current year,so far, are as given in tabular statement below:

Sl.No.	Schemes/Purposes	(Rs. crore)			
		2009-10	2010-11	2011-12	2012-13 (till 31.01.2013)
1.	Biosphere Reserves Scheme	0.50	1.05	0.40	0.50
2.	National Afforestation Programme	14.48	6.08	7.95	1.47
3.	Green India Mission			1.30	
4.	Integrated Development of Wildlife Habitats	1.14	1.86	2.34	1.46
5.	Project Elephant	1.60	1.39	2.00	2.50
6.	Intensification of Forest Management Scheme	3.60	2.02	2.46	0.00
7.	Environmental Education and Awareness	1.86	1.75	1.81	1.58

Destruction of forests due to soil erosion

‡2333. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to State:

(a) whether the Ministry is aware that due to land erosion in hilly States, the dense forests in the country are getting destroyed;

(b) if so, whether the Ministry would give any suggestion to States to build check dams in these areas to protect these dense forests;

‡ Original notice of the question was received in Hindi.

(c) if not, whether Ministry has any alternative scheme to protect these dense forests; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The Ministry has not received any specific report/information about destruction of dense forests due to land erosion in hilly States. However, soil erosion including landslides do cause damage to the forests.

(b) to (d) The soil and water conservation works including the construction of check dams are undertaken under various Centrally Sponsored Schemes such as National Afforestation Programme (NAP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Integrated Watershed Management Programme (IWMP), 13th Finance Commission and also under different State Plan/ Non-Plan schemes including externally aided projects etc.

Closure of industrial units by CPCB

2334. SHRI A.A. JINNAH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to answer to the Unstarred Questions, 1074 and 1447 given in the Rajya Sabha on 29th November, 2007 and 13th March, 2008, respectively and state:

(a) whether Government is aware that a Writ Petition No. 15574/2008 filed by M/s. Natraj Tiles in Allahabad High Court against its closure order has been dismissed by the Hon'ble High Court on 24 November, 2011;

(b) whether despite the dismissal of petition by Allahabad High Court, this industrial unit along with another industrial unit M/s. Govind and Sons are still running in the same premises; and

(c) if so, the action Government and Central Pollution Control Board (CPCB) propose to take for the closure of such units?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) As reported by the Uttar Pradesh Pollution Control Board (UPPCB), the petition was dismissed for non